

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

EXCISE Appeal No. 12963 of 2018

[Arising out of OIA-VAD-EXCUS-002-APP-188-2018-19 dated 30/07/2018 passed by
Commissioner (Appeals) Commissioner of Central Excise, Customs and Service Tax-
VADODARA-I]

Prafful Overseas Pvt Ltd

Plot No.9-C,Gidc, Panoli, Ankleshwar,
BHARUCH,
GUJARA

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara,
Gujarat-390023

.....Respondent

APPEARANCE:

Shri Suriyanarayanan, Advocate for the Appellant
Shri. G. Kirupanandan, Superintendent (Authorized Representative) for the
Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

DATE OF HEARING: 12.05.2022

DATE OF DECISION:20.05.2022

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 12911 of 2018.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

Palak